

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. I.A.(IBC)(Dis.)/8/2024 in C.P. (IB)/3346(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

NAME OF THE PARTIES:- Nitin Om Kothari Liquidator of Jawaria
Enterprises Private Limited
IN THE MATTER OF
Anish Trading and Mercantile Pvt. Ltd
V/s
Jawaria Enterprises Pvt. Ltd

Section: Sec 54(1) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Interlocutory Application(IBC)(Dis.) 8 of 2024

Present:- Counsel, Komal Bhoir appeared for the Applicant through VC.

The present Application is filed by the Applicant for dissolution of the Company. List this matter for hearing on **29.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)